Present:

C.P No. 205/(MAH)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE PARTIES: M/s. Hiral Himanshu Kanakia

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

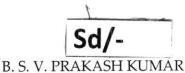
<u>S. No.</u>	NAME DE	SIGNATION	SIGNATURE	
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ORDER

CP No.205/441/NCLT/MB/MAH/2017

For the Petitioner Counsel on the submission made from the ROC side, sought for dismissal of this petition realizing that no offence is made out, this Company Petition is hereby dismissed as withdrawn.

Sd/-V. NALLASENAPATHY Member(Technical)



B. S. V. PRAKASH KUMAR Member (Judicial)